

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 310 of 2013 &
IA-403 of 2013**

Dated : 25th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Gayatri Sugar Ltd.
Versus**

.... Appellant(s)

**Andhra Pradesh Northern Power
Distribution Co. & Anr.**

.... Respondent(s)

**Counsel for the Appellant(s) : Mr.M.G. Ramachandran
Mr. Angad Mehta**

ORDER

Admit. Issue notice to the Respondents returnable on 18.12.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **18.12.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs